

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.11.2019 (FRIDAY)
COURT - II
10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 830 of 2019	Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr.	Sumesh Dhawan	Kanwal Chaudhary-R1 Neha Sharma-R2
2.	Comp. App. (AT) (Ins) No. 857 of 2019	Employees of Indus Fila. Vs. SPG Macrocosm Ltd.	Sabrish Subramanian	Yugank Goel-R1 Shweta Vashist-R2
3.	Comp. App. (AT) (Ins) No. 886 of 2019	Umaia Shanmuga Pandian & Anr. Vs. EPC Constructions India Ltd. (Formerly Known as Essar Projects India Ltd) Through its Resolution Professional Abhijit Guhothakurta	Hitesh Jain	Akarshan Sahay – R1
4.	Comp. App. (AT) (Ins) No. 908 of 2019	Ved Contracts Pvt Ltd. Vs. Pan Realtors Pvt Ltd.	Amit Prabhat Deshpande	Alok Dhill, Varsha Banerjee
5.	Comp. App. (AT) (Ins) No. 998 of 2019	Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd & Ors.	Rohit Suri	Sanjay Bhatt-R1
6.	Comp. App. (AT) (Ins) No. 1010 of 2019	K.B. Polychem (India) Ltd. Vs. Kaygee Shoetech Pvt Ltd.	Shailender Kumar	

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By Order

-sd/-

Registrar